

1 MCRC-21823-2025 IN THE HIGH COURT OF MADHYA PRADESH AT INDORE BEFORE HON'BLE SHRI JUSTICE PREM NARAYAN SINGH ON THE 17th OF MAY, 2025 MISC. CRIMINAL CASE No. 21823 of 2025

BHAGIRATH

Versus

THE STATE OF MADHYA PRADESH

Appearance:

Shri Bhashkar Agrawal - Advocate for the applicant.

Shri Tarun Pagare - Govt. Advocate for the respondent/State.

<u>ORDER</u>

This is an application filed under Section 483 of BNSS, 2023 on behalf of the applicant.

2. After arguing for some time, counsel for the applicant prays for withdrawal of the application with liberty to file fresh application before the trial Court after filing of charge sheet.

3. Prayer is allowed.

4. The MCRC is dismissed as withdrawn with the aforesaid liberty.

(PREM NARAYAN SINGH) JUDGE

sumathi